

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.3630/AHD/2015

निर्धारण वर्ष/Assessment Year: 2010-11

Shri Pankajbhai Hathibhai Patel, Flat No.B-403, Krishna Nagar Residency, Opp. Vanita Park, Bhatar, Surat - 395 002. [PAN: AAZPP 0099 B]	Vs.	The Income Tax Officer, Ward-4(1), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितीकीओर से /Assessee by	Mrs. Chetali Shah - CA
राजस्वकीओर से /Revenue by	Ms. Anupama Singla - Sr.DR

सुनवाई की तारीख/ Date of hearing:	08.03.2021
उद्घोषणा की तारीख/Pronouncement on:	08.03.2021

आदेश / O R D E R

PER PAWAN SINGH, JUDICIAL MEMEBER:

1. This appeal by Assessee is directed against the order of ld.Commissioner of Income Tax(Appeals)-II, Surat dated 30.11.2015 for assessment year (AY) 2010-11.
2. The appeal came up hearing on 8th March 2021. The assessee has already filed an application dated 05.03.2021 contending therein that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme-2020 and had already received Form-3, issued from the office of Principal Commissioner of Income Tax, Surat-1, dated

30.01.2021 copy of which is filed. The assessee prayed for passing of appropriate order.

3. The Id.Departmental Representative Sr.DR appearing for the Revenue submits that the appeal of assessee be dismissed as withdrawn. Considering the contents of the application filed by the assessee, the appeal of the assessee is dismissed as withdrawn being settled. Resultantly, the appeal of the Assessee is dismissed.

Order pronounced on 8th March 2021 at the time of hearing of appeal.

Sd/-

(Dr.ARJUN LAL SAINI)

(लेखा सदस्य/ACCOUNTANT MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 8th Feb 2021/**#SGR**

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

Sd/-

(PAWAN SINGH)

(न्यायिक सदस्य/JUDICIAL MEMBER)

/ / TRUE COPY / /

Assistant Registrar, Surat